

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1284
TO BE ANSWERED ON 25.11.2019**

CONSTRUCTION WORKERS

1284. SHRI A. NARAYANA SWAMY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of number of construction workers issued I.D. cards in various States in 2017 particularly in Karnataka;**
- (b) the total amount collected by the Government of Karnataka under the Construction Worker's Welfare Cess and spent till date; and**
- (c) the Social Security Schemes being implemented for construction workers in Karnataka?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 mandates the State BOCW Welfare Boards to register every BOC worker having completed 18 years of age, but not completed 60 years, and engaged in BOC work for not less than 90 days in preceding 12 months as a beneficiary and give every beneficiary an Identity Card. The number of construction workers issued I.D. cards by the State Boards is not centrally maintained. However, cumulative number of BOC workers registered as beneficiaries by the State Boards is furnished at Annexure-I.

(b): The Karnataka Building and Other Construction Workers Welfare Board informed that it has collected BOCW Welfare Cess to the tune of Rs. 6252.84 crore till date and spent an amount of Rs. 734.92 crore/-.

(c): Karnataka Building and Other Construction Workers Welfare Board is implementing 15 welfare and social security benefits for registered BOC workers and their dependents as furnished at Annexure-II.

Annexure – I referred to in reply to Lok Sabha Unstarred Question No. 1284, Part (a) for 25.11.2019 by Shri A . Narayana Swamy regarding Construction workers.

| Sl. No. | Name of the States/UTs. | No. of workers registered with the Board |
|---------|-------------------------|--|
| 1 | Andhra Pradesh | 18,15,889 |
| 2 | Arunachal Pradesh | 30,841 |
| 3 | Assam | 2,48,871 |
| 4 | Bihar | 12,39,470 |
| 5 | Chhattisgarh | 19,39,898 |
| 6 | Goa | 5,117 |
| 7 | Gujarat | 6,54,550 |
| 8 | Haryana | 8,56,980 |
| 9 | Himachal Pradesh | 1,74,968 |
| 10 | J&K | 3,42,295 |
| 11 | Jharkhand | 7,96,146 |
| 12 | Karnataka | 15,42,432 |
| 13 | Kerala | 15,26,861 |
| 14 | Madhya Pradesh | 30,97,889 |
| 15 | Maharashtra | 16,10,619 |
| 16 | Manipur | 1,18,332 |
| 17 | Meghalaya | 28,836 |
| 18 | Mizoram | 52,947 |
| 19 | Nagaland | 11,912 |
| 20 | Odisha | 27,15,058 |
| 21 | Punjab | 8,67,223 |
| 22 | Rajasthan | 22,22,924 |
| 23 | Sikkim | 36,236 |
| 24 | Tamil Nadu | 28,28,553 |
| 25 | Telangana | 11,75,531 |
| 26 | Tripura | 99,762 |
| 27 | Uttar Pradesh | 48,56,323 |
| 28 | Uttarakhand | 2,32,627 |
| 29 | West Bengal | 31,01,362 |
| 30 | Delhi | 5,40,631 |
| 31 | A & N Island | 15,126 |
| 32 | Chandigarh | 21,498 |
| 33 | Dadra & Nagar Haveli | 2,176 |
| 34 | Daman and Diu | 5,149 |
| 35 | Lakshadweep | 176 |
| 36 | Puducherry | 47,080 |
| | Total | 3,48,62,288 |

Annexure referred to in reply to Part (c) of Lok Lok Sabha Unstarred Question No. 1284 for 25.11.2019 by Shri A . Narayana Swamy regarding Construction workers.

Welfare and Social Security Benefits for the registered workers of the Board

1. Pension -{Sec. 22(1)(b) read with Rule 39}: After completion of 3 years as a beneficiary Rs. 1,000/- per month
2. Disability Pension -{Sec. 22(1)(b) read with Rule 40}: Rs. 1,000/- per month and Ex gratia payment up to Rs. 2,00,000/- depending upon the percentage of disability.
3. Shrama Samarthyaa Toolkit-cum- Training Programme -{Sec. 22(1)(h) read with Rule 41}: Rs. 20,000/-
4. Housing (Karmika Gruha Bhagya) {Sec. 22(1)(c) read with Rule 42}: Rs. 2,00,000/-
5. Maternity Assistance (Thayi Lakshmi Bond)- {Sec. 22(1)(g) read with Rule 43}: Assistance of Rs. 30,000/- in case of female child and a sum of Rs. 20,000/- in case of male child (for first two children only)
6. Funeral Expenses: {Sec. 22(1)(h) read with Rule 44} Rs. 4,000/-to meet the funeral expenses of the deceased construction worker and Rs. 50,000/- as ex-gratia
7. Educational Assistance - (Kalike Bhagya) {Sec. 22(1)(e) read with Rule 45}: (Two children of the registered construction worker)
 - Passing 1st 2nd and 3rd Rs. 2,000/-
 - Passing 4th, 5th and 6th Rs. 3,000/-
 - Passing 7th & 8th Rs. 4,000/-
 - Passing 9th & 10th Std and 1st PUC Rs. 6,000/-
 - Passing II PUC Rs. 8,000/-
 - Passing I.T.I or 2 years Professional Diploma Course – Rs. 7,000/- (each year of passing)
 - Passing Degree Course – Rs.10,000/- (each year of passing)
 - Masters Degree – Rs. 20,000/- for entry and Rs. 10,000/- (each year of passing)
 - **Entering into Engineering or Medical courses (B.E or MBBS on merit seat)**- BE: Rs.25,000/- for entry and Rs. 20,000/- after each year of passing subject to the maximum number of years of the course.
 - MBBS: Rs.30, 000/-for entry and Rs.25, 000/- after each year of passing subject to the maximum number of years of the course.
 - **Entry into Doctoral Research-** Rs.20,000/- after completion of every year (maximum 2 years) and thereafter, an additional Rs. 20,000/-after acceptance of thesis.

MERIT ASSISTANCE

- I. Above 75% in SSLC or Equivalent Rs. 5,000/-
 - II. Above 75% in PUC or Equivalent Rs. 7,000/-
 - III. Above 75% in Degree or Equivalent Rs. 10,000/-
 - IV. Above 75% in Masters Degree or Equivalent Rs. 15,000/-
8. Medical Assistance (Karmika Arogya Bhagya)- {Sec. 22(1)(f) read with Rule 46} : Rs. 300/- per day of hospitalization to a maximum of Rs. 10,000/- for continuous period of hospitalization
 9. Accidental Death/ Permanent Disability- {Sec. 22(1)(a) read with Rule 47}: Up to Rs. 5,00,000/-
 10. Treatment of Major Ailments (Karmika Chikitsa Bhagya)- {Sec. 22(1)(f) read with Rule 48} : Upto Rs. 2,00,000/-: Treatment of Major Ailments viz. Heart Operation, Kidney Transplantation and Cancer, Eye Operation, Paralysis, Orthopedics Operation, Uterus Operation, Asthma, Miscarriage, Gall Bladder Ailments, Kidney Stone Removal, Brain Hemorrhage, Ulcer, Dialysis, Kidney Related Surgery, ENT Treatment & Surgery, Neurosurgery, Vascular Surgery, Esophagus Treatment & Surgery, Gastrointestinal Surgery, Breast Related Treatment and Surgery, Hernia Surgery, Appendix Surgery, Treatment of Fractures / Dislocation, General Surgery. (Subject to C.G.H.S. Rates)
 11. Marriage Assistance (Gruha Lakshmi Bond)- {Sec. 22(1)(h) read with Rule 49} **50,000/-**: Marriage Assistance to the beneficiary or to his 2 children.
 12. LPG connection to registered construction workers.(Karmika Anila Bhagya)- {Sec. 22(1)(h) read with Rule 49D} connection including a two burner stove and refill for his or her family
 13. BMTC bus pass- {Sec. 22(1)(h) read with Rule 49E} Assistance of free Bus Pass to registered construction workers to commute in Bengaluru Metropolitan Transportation Corporation (BMTC) buses
 14. KSRTC bus pass- {Sec. 22(1)(h) read with Rule 49 F} Assistance of free Student Bus Pass to children of registered construction workers travelling in KSRTC buses
 15. Assistance for pre-school education and nutritional support of the child of the registered woman construction worker -Thayi Magu Sahaya Hastha: -{Sec. 22(1)(g) read with Rule 43A} : Rs. 6000/-(at the rate of Rs. 500/- per month)
